

No.DJA.I/550/1993

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 10.06.2022**

NOTIFICATION

The Government of Karnataka has notified the Biennial election to the Karnataka North-East Graduate's Constituency, the Karnataka South Graduate's Constituency, the Karnataka North-East Teachers' Constituency and the Karnataka West Teachers' Constituency in Karnataka State to be held on 13.06.2022, vide Notification No.DPAR 13 HHL 2022 and has permitted for grant of Special Casual Leave to all the eligible working officers/officials in the State Government Offices, Central Government Offices, Banks, Central and State Government Industrial Establishments (working as permanent and daily wages basis), Government and Private Educational Institutions (including Aided/Non Aided Institutions/schools/colleges), coming under the above constituencies, so as to enable them to franchise their votes.

In view of the above, the Hon'ble High Court is hereby grants Special Casual Leave on Monday, 13th June, 2022, to all the eligible registered/enrolled voters (Officers/Officials working in the respective Courts) coming under the jurisdiction of Vijayapura, Bagalkot and Belagavi (coming under North-East Graduate's and Teacher's Constituency), Mysuru, Chamarajanagar, Mandya and Hassan (coming under South Graduate's Constituency) and Dharwad, Haveri, Gadag and U.K.Karwar (coming under Karnataka West Teachers' Constituency) in Karnataka State to enabling them to exercise their franchise in the said election.

**BY ORDER OF THE
HON'BLE CHIEF JUSTICE,**

**Sd/-
(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL.**

Copy for information and necessary action to:

1. All the Concerned Prl. Dist. & Sessions Judges in the State, with a request to communicate to the concerned Trial Courts for necessary action.
2. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above notification under the High Court Website.
3. Office Copy.